



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १२, अंक ३६]

मंगळवार, जुलै ७, २०२६/आषाढ १६, शके १९४८

[पृष्ठे ३, किंमत : रुपये २७.००

असाधारण क्रमांक ८२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Private Universities (Establishment and Regulation) (Second Amendment) Bill, 2026 (L. A. Bill No. LII of 2026), introduced in the Maharashtra Legislative Assembly on the 7th July 2026, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SUPRIYA DHAWARE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. LII OF 2026.

A BILL

*further to amend the Maharashtra Private Universities
(Establishment and Regulation) Act, 2023.*

Mah.
VIII of
2024.

WHEREAS, it is expedient further to amend the Maharashtra Private Universities (Establishment and Regulation) Act, 2023 for the purposes hereinafter appearing; it is hereby enacted in the Seventy-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Private Universities Short title.
(Establishment and Regulation) (Second Amendment) Act, 2026.

Amendment
of Schedule to
Mah. VIII of
2024.

2. In the SCHEDULE appended to the Maharashtra Private Universities (Establishment and Regulation) Act, 2023, in Part II, after entry 10, the following entries shall be added, namely :—

Mah.
VIII of
2024.

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| <p>“11. Chhatrapati Sambhaji Maharaj University, Govandi, Mumbai, headquarter at CTS No. 1, Survey No. 93, Ghatkopar Mankhurd Link Road, Shivaji Nagar, Govandi (West), Deonar Village, Tal. Kurla, Mumbai 400 043.</p> <p>12. Amrutvahini University Sangamner, Headquarter at Survey Nos. 168, 169/1/1, 169/1/2, 169/2, 170, 171/1, 171/4, 171/5 171/6, Vijay Nagar, Velhale, Tal. Sangamner, Dist. Ahilyanagar 422 608 ; and Survey Nos. 72/3/4/5, Ghulewadi Campus, Tal. Sangamner, District Ahilyanagar 422 608.</p> <p>13. Shree L. R. Tiwari University, Mira-Bhayandar, Headquarter at Survey No. 267, A/P-Mira Road, Tal. Thane, Dist. Thane 401 107.</p> | <p>1. Shri Chhatrapati Shivaji Shikshan Sanstha, Ghatkopar Mankhurd Link Road, Shivajinagar, Govandi (West), Mumbai 400 043.</p> <p>2. St. Wilfred Education Society, Sector 10, Meera Marg, Mansarovar, Jaipur, Rajasthan 302 020.</p> <p>Amrutvahini Sheti and Shikshan Vikas Sanstha, Amrutnagar, Sangamner, Dist. Ahilyanagar 422 608.</p> <p>Shree Rahul Education Society, Mother Mary's Jr. College, Navghar Road, Bhayandar (E.), Dist. Thane 401 105.”.</p> |
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STATEMENT OF OBJECTS AND REASONS

The Maharashtra Private Universities (Establishment and Regulation) Act, 2023 (Mah. VIII of 2024) is enacted for establishment, incorporation and regulation of self-financed private universities in the State of Maharashtra for development and advancement of higher education in the State and for matters connected therewith or incidental thereto.

2. Section 6 of the said Act provides that the Government, after considering the report submitted by the Verification Committee under sub-section (4) of section 5 of the said Act, is satisfied that the sponsoring body has complied with the provisions of section 5 of the said Act may permit the establishment of a private university, by inclusion of the name, location and headquarters of the private university and their sponsoring body in Part II of the Schedule, by amending the Schedule by enacting a law by the State Legislature.

3. As provided in the said section 6 of the said Act, the Government after considering the report submitted by the Verification Committee under sub-section (4) of section 5 of the said Act, is satisfied that the sponsoring bodies,—

(i) Shree Chhatrapati Shivaji Shikshan Sanstha, Ghatkopar Mankhurd Link Road, Shivajinagar, Govandi (West), Mumbai 400 043 and St. Wilfred Education Society, Sector 10, Meera Marg, Mansarovar, Jaipur, Rajasthan 302 020;

(ii) Amrutvahini Sheti and Shikshan Vikas Sanstha, Amrutnagar, Sangamner, Dist. Ahilyanagar 422 608.;

(iii) Shree Rahul Education Society, Mother Mary's Jr. College, Navghar Road, Bhayandar (E.), Dist. Thane 401 105.,

has complied with the provisions of section 5 of the said Act, for establishment of private universities by the name of the Universities,—

(i) Chhatrapati Sambhaji Maharaj University, Govandi, Mumbai, headquarter at CTS No. 1, Survey No. 93, Ghatkopar Mankhurd Link Road, Shivaji Nagar, Govandi (West), Deonar Village, Tal. Kurla, Mumbai 400 043.

(ii) Amrutvahini University, Sangamner, headquarter at Survey Nos. 168, 169/1/1, 169/1/2, 169/2, 170, 171/1, 171/4, 171/5, 171/6, Vijaynagar, Velhale, Tal. Sangamner, Dist. Ahilyanagar 422 608; and Survey Nos. 72/3/4/5, Ghulewadi Campus, Tal. Sangamner, Dist. Ahilyanagar 422 608.

(iii) Shree L. R. Tiwari University, Mira- Bhayandar, headquarter at Survey No.267, A/P- Mira Road, Tal. Thane, Dist. Thane 401 107.,

respectively.

4. Therefore, to establish the aforesaid the self-financed universities, the Government considers it expedient to amend Part II of the Schedule appended to the Maharashtra Private Universities (Establishment and Regulation) Act, 2023, suitably.

5. The Bill seeks to achieve the above objectives.

Mumbai,
Dated the 4th July 2026.

CHANDRAKANT (DADA) PATIL,
Minister for Higher and
Technical Education.